

Central Clearance to Malleswar Sagar Project, Kerala

6765. SHRI M. K. KRISHNAN : Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) whether the attention of Government has been drawn to the necessity and urgency of giving clearance to the Malleswar Sagar Project on Bhavani River, Palghat District (Kerala) ; and

(b) if so, the reasons for the delay in giving clearance ?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI B. N. KURELI) : (a) and (b). The Malleswar Sagar Project has not yet been received by the Central Water and Power Commission from the Government of Kerala.

Maintenance of Shoranur-Nilambur Railway Line

6766. SHRI M. K. KRISHNAN : Will the Minister of RAILWAYS be pleased to state :

(a) whether no maintenance work programme has been drawn on the Shoranur-Nilambur railway line, (Kerala) during the last two years ;

(b) if so, the reasons for the same ; and

(c) the steps taken by Government in this regard ?

THE MINISTER OF RAILWAYS (SHRI HANUMANTHAIYA) : (a) Maintenance work is regularly carried out on this line.

(b) and (c). Do not arise.

Railway Line Between Mirzapur and Harpalpur

6767. SHRI NARENDER SINGH : Will the Minister of RAILWAYS be pleased to state :

(a) whether there is any proposal in the Fourth Plan to start a new Railway line connecting Mirzapur and Harpalpur in Madhya Pradesh ; and

(b) if so, the expected time of completion of this line ?

THE MINISTER OF RAILWAYS (SHRI HANUMANTHAIYA) : (a) No.

(b) Does not arise.

Action taken on Demands of Railway Employees of Samastipur Division (North-Eastern Railway)

6768. SHRI BHOGENDRA JHA : Will the Minister of RAILWAYS be pleased to the statement laid on the Table of the House on the 2nd July, 1971 by the Minister of Parliamentary Affairs in fulfilment of the assurance given in reply to unstarred question No 2390 on the 11th August 1970 regarding the memorandum by a Member of Parliament to Divisional Superintendent, Samastipur (N.F.R.) and state the action taken on each specific demand of the employees enumerated in the statement and the Memorandum ?

THE MINISTER OF RAILWAYS (SHRI HANUMANTHAIYA) : A statement furnishing the information is laid on the Table of the House. *[Placed in Library. See No. LT-794/71]*

Decision Regarding Grant of Project Allowance to Employees of Barauni Garahara Area

6769. SHRI BHOGENDRA JHA : Will the Minister of RAILWAYS be pleased to refer to the reply given to Unstarred Question No 4070 on the 6th July, 1971 regarding the withdrawal of orders of suspension, prosecution, break in service of Railway employees of Barauni-Garahara area and state :

(a) whether consideration of the representation demanding withdrawal of all cases of suspension, break in service etc. and restoration of pre-strike situation in the Barauni-Garahara area has since been completed and if so, the outcome thereof ; and

(b) whether any decision regarding granting of Project Allowance has been taken ?

THE MINISTER OF RAILWAYS (SHRI HANUMANTHAIYA) : (a) Yes, the representation regarding withdrawal of orders of suspension, prosecution and break in service,